

[Sh. Mankuran Sodi]

So I would urge upon the Central Government to direct the State Government that the vehicles which are purchased for the officers working under Tribal Sub-Plan of Bastar should be utilized in that area only.

[English]

- (v) **Need to send a team to study the drought situation in Mirzapur (UP)**

SHRI RAM PYARE PANIKA (Robertsganj): It is of great concern that despite repeated demands, Government has not come forward to help the drought affected people in Mirzapur District of U.P. This year record production of foodgrains has been established but it is an irony of fate that some parts of the country are affected by severe drought and one of them is my district—Mirzapur in U.P.—where due to scanty and untimely rains there are no crops resulting in large scale suffering in this drought prone area. The problem of drinking water is also being faced there. The agriculturists are unable to pay the arrears of Government dues, especially those of scheduled banks. Now the problem of fodder is also being felt.

In the above situation, I want to draw the attention of the Agriculture Minister and request him to send a Central Team for an on-the-spot study and save the people from suffering.

- (vi) **Need to evolve guidelines for shifting textile mills located in the Metropolitan Cities**

SHRI SATYENDRA NARAYAN SINHA (AURANGABAD): The issue of old textile mills located often in the heart of metropolises like Delhi, Bombay, Ahmedabad and Calcutta which are turning sick and which wish to shift outside the city and sell the prime land in the city to pay for their modernisation, cannot be ducked by the Government for long. The issue no doubt raises

many primary questions that need to be answered, particularly the question of the land value and to whom it should go. The labour that would be affected by the closure of such mills has also to be fairly compensated. The auxiliary industries and services that are threatened by such shift also exert their pressure against closure. But the benefits of releasing prime land in the centre of cities for residential and commercial purposes, the removal of a cause of pollution and the possible modernisation of textile industry through use of the sale proceeds of the land, seem to outweigh the disadvantages. It is suggested that instead of dealing with the issue, case by case, an expert group should examine the issues involved and evolve guidelines.

- (vii) **Need to set up an oil refinery at Numaligarh in Golaghat district of Assam**

SHRI BHADRESWAR TANTI (Kaliabor): Recently oil has been struck in my constituency Koliabor in Golaghat District by ONGC and it is believed that a huge quantity of oil is stored there. The National Highways leading to Arunachal Pradesh, Nagaland, Manipur and Burma Border pass through District of Golaghat. Golaghat is also important for the tourists, both foreign and domestic, as one horned Rhino is found in Khaziranga National Park. There are 110 Tea Estates in Golaghat District which are earning huge foreign exchange. Despite all this Golaghat has remained backward and neglected as the road, rail and air communication there is very bad. The main line of the railways does not touch Golaghat town.

Golaghat is a 'no industry district' and as per the policy of the Government, public sector industries should be set up where there is no such industry.

Recently an area has been surveyed at Numaligarh in Golaghat District and it is considered to be the best area for the proposed Refinery to be set up under the Assam Accord. Keeping in view the above factors, I demand that the proposed Refinery should